

(v) Exemption from the payment of Examination/Application fee in competitive examinations conducted by Union Public Service Commission/Institute of Secretariat Training and Management.

(vi) Pre-release and pre-cwu-post release training schemes/courses in various vocations and trades.

(vii) Constitution of a Cell to look after employment of ex-servicemen.

(viii) Creation of Special CcIIs/Ex-Servicemen Cells for speedier re-employment of ex-Service personnel in some of the States.]

#### **CHFNA'S RELATION WITH NEPAL AND SRI LANKA**

1107. SHRI SURAJ PRASAD : Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government have noticed China's closer relations with Nepal and Sri Lanka; and

(b) if so, Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) and (b) China's relations with Nepal and Sri Lanka are matters of their bilateral interest. India welcomes good bilateral relations between all its neighbours.

#### **GUIDELINES FOR FIXING EMPLOYMENT AND UNDEREMPLOYMENT**

1108. SHRI SASANKASEKHAR SANYAL : Will the Minister of LABOUR AND REHABILITATION be pleased to state the guidelines fixed for drawing up a distinction between educated unemployed and un-educated unemployed, including underemployed and whether there is any age limit fixed for sorting out unemployed and underemployed ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI KV. RAGHU NATHA REDDY) : No guidelines, as such, exist for making a distinction between educated unemployed and uneducated unemployed. However, in the compilation of statistics of work-seekers registered at Employment Exchanges, only persons who have passed matriculation or higher examinations are classified as educated.

For registration at Employment Exchanges, no age limits have been prescribed.

Employed persons are permitted to register at Employment Exchanges. However, in accordance with the provisions of the National Employment Service Manual, permanent and quasi-permanent employees of Central Government establishments are required to produce a 'no objection certificate' from their employers before they can be registered. Persons employed in State Government establishments are governed by the instructions issued by the respective State Governments for their purposes of registration.

#### **PAK PRESIDENT'S STATEMENT REGARDING MILITARY PREPARATIONS**

1109. SHRI M. K. MOHTA: Will the Minister of DEFENCE be pleased to state :

(a) Whether Government's attention has been drawn to the press report appearing in Times of India, dated 19 December 1972 regarding Pakistan Presidents saying at a press interview to the effect that Pakistan have made effective military preparations and would continue to do so in the months to come to defend against any possible aggression from India; and

(b) if so, the reaction of Government with regard thereto?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) : (a) Yes, Sir.